

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 9.

IA 2236(MB)2023 IN C.P. (IB)/1286(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **18.10.2023**

NAME OF THE PARTIES: **Axis Trustee Services Limited**

Vs

Rivaaz Trade Ventures Private Limited

For FC : Adv. Varun Natnani a/w. Suchitra Valjee Adv. Riya Vasa
i/b Manilal Kher Ambalal

For CD : Absent.

IBC under Sec. 7

ORDER

It is submitted by the Counsel for the FC that the transfer petition is still pending before the Principal Bench. It is stated that the matter stands posted before Principal Bench on 10.11.2023. In view of the above, Counsel for the FC has requests for time after that day. List on **29.11.2023 for further consideration.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//